



GOVERNMENT OF INDIA/भारत सरकार

NATIONAL COMPANY LAW TRIBUNAL/नेशनल कंपनी लॉ न्यायाधिकरण

AHMEDABAD BENCH/अहमदाबाद बेंच

Anand House, Sarkhej-Gandhinagar Highway/आनंद हाउस, सरखेज-गाँधीनगर हाइवे

Nr. Jasla Party Plot, Thaltej, Ahmedabad/जलसा पार्टी प्लॉट के पास, थलतेज, अहमदाबाद-380 059

Ref:NCLT/Notice/1456/2017

Dated 10.11.2017

**NOTICE**

The below mentioned matter will be listed before the Hon'ble Ms. Manorama Kumari, Member Judicial on 20.11.2017 instead of 15.11.2017:

Sr.	Old Case Number	New Number	Section	Name of the Company
1	Cont. Application 1 of 2017		425	Sanjivbhai Kiritbhai Patel & Ors. V/s Biocare Remedies Pvt. Ltd. & Ors.
2	IA 250 of 2017 CP 11 of 2014	58/2016	397- 398	Sanjivbhai Kiritbhai Patel & Ors. V/s Biocare Remedies Pvt. Ltd. & Ors.

The Professionals and parties are requested to make note of the same.

George Thomas  
Dy. Registrar